

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA
UNSTARRED QUESTION NO.1687
TO BE ANSWERED ON 26TH JULY, 2017**

VACANCY IN DEPARTMENT OF TELECOMMUNICATIONS

1687. DR. P. VENUGOPAL:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Department of Telecommunications is functioning without key officials at a time when the telecom sector is facing a bitter industry infighting and passing through one of its most critical junctures;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether many of the top positions in the department have been lying vacant for months;
- (d) if so, the details thereof and the reasons therefor; and
- (e) the action taken by the Government in this regard?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF COMMUNICATIONS &
MINISTER OF STATE IN THE MINISTRY OF RAILWAYS
(SHRI MANOJ SINHA)**

(a) to (c) The posts of Chairperson Telecom Commission and Member(Finance) are held by regular appointees and the posts of Member (Technology) and Member (Services) have been entrusted with additional charge arrangement. The post of Member (Technology) and Member (Services) fell vacant on 16.04.2016 and 01.09.2016 respectively.

(d) & (e) While going through the recruitment process for the post of Member (Services), the need for amendment in Recruitment Rules for the post of Member (Services) and Member (Technology) was felt. Accordingly, amendment in the Recruitment Rules for the above posts is under process. The posts of Member (Services) and Member (Technology) will be advertised after finalization of the Recruitment Rules for these posts.
